

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 398 OF 2009

Tuesday, this the 6th day of October, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

C.K.Surjith
Technical Mate, Southern Railway
Office of the Section Engineer / Works/Ernakulam Junction
Residing at "Karuna" CC XIV/271-A
Indira Lane, Chullickal, Kochi – 5

... Applicant

(By Advocate Mr. TCG Swamy)

versus

1. Union of India represented by General Manager
Southern Railway, Headquarters Office, Park Town PO
Chennai – 3
2. The Chief Personnel Officer
Southern Railway, Headquarters Office, Park Town PO
Chennai – 3
3. The Divisional Personnel Officer
Southern Railway, Trivandrum Division
Thiruvananthapuram – 14

... Respondents

(By Advocate Mr. Thomas Mathew Nellimoottil)

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for applicant submits that the respondents have taken action to a major extent to redress his grievances. However, if any grievance survives, he may be permitted to represent against the same and take action in accordance with law. Permission is granted. OA has been disposed of on the above lines.

Dated, the 6th October, 2009.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER


Dr. K.B.S. RAJAN
JUDICIAL MEMBER

vs